

FORM A
PUBLIC ANNOUNCEMENT

(Under Section 15 of the Insolvency and Bankruptcy Code (IBC), 2016 read with Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JAGAT REALCON PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Jagat Realcon Private Limited
2.	Date of incorporation of corporate debtor	08-01-2008
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400DL2008PTC172370
5.	Address of the registered office and principal office (if any) of corporate debtor	ATM NO. 2 & 3 PACIFIC MALL KP-BLOCK, PITAMPURA NEW DELHI-110034
6.	Insolvency commencement date in respect of corporate debtor	24-08-2022
7.	Estimated date of closure of insolvency resolution process	19-02-2023 (180 days from Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Loveneet Handa IBBI/IPA-002/IP-N01048/2020-2021/13386
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 201, Second Floor, Park View Complex, Plot No. 48, Hasanpur, I.P. Extension, Patparganj, Delhi-110092 Email ID: loveneet.cs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 201, Second Floor, Park View Complex, Plot No. 48, Hasanpur, I.P. Extension, Patparganj, Delhi-110092 Email ID: cirp.jagatrealcon@gmail.com
11.	Last date for submission of claims	07-09-2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: 201, Second Floor, Park View Complex, Plot No. 48, Hasanpur, I.P. Extension, Patparganj, Delhi-110092

Notice is hereby given that the Hon'ble NCLT, New Delhi Bench, ordered the commencement of Corporate Insolvency Resolution Process of the **Jagat Realcon Private Limited** vide its order dated 24.08.2022 (order received on 24.08.2022).

Accordingly, the Creditors of **Jagat Realcon Private Limited**, are hereby called upon to submit their claims with proof on or before 07.09.2022 to the Interim Resolution Professional at the address mentioned against Entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Loveneet Handa
Interim Resolution Professional
Jagat Realcon Private Limited
IBBI Reg. No.: IBBI/IPA-002/IP-N01048/2020-2021/13386
(Authorisation for Assignment valid till 16th January 2023)
Regd. Add. with IBBI: 201, Second Floor, Park View Complex, Plot No. 48,
Hasanpur, I.P. Extension, Delhi-110092
Email Id: cirp.jagatrealcon@gmail.com, loveneet.cs@gmail.com

Date: 25.08.2022
Place: New Delhi